district judge, जिल्हा न्यायाधीश (न.)
distrust, *n.* अविश्वास (पु.)
v.t. १. विश्वास नसणे २. अविश्वास दाखवणे
disturb, *v.t.* १. त्रास देणे २. विघ्न आणणे ३. शांतताभंग करणे
disturbance, *n.* १. त्रास (पु.), उपसर्ग (पु.) २. अडथळा (पु.), व्यत्यय (पु.) ३. अशांतता (स्त्री.), विक्षोभ (पु.)
disturbance of peace, शांतताभंग (पु.)
disturbed possession, व्यत्ययित कब्जा (पु.)
divergence, *n.* (of opinion) मतभिन्नता (स्त्री.)
diversion, *n.* (Unauthorisedly changing the course of a water course to the prejudice of a lower proprietor) अपवाहन (न.)
diversity, *n.* (in criminal pleading, a plea by the prisoner in bar of execution alleging that he is not the same who was attained-Bl.) तद्‌भिन्नता (स्त्री.)
diversity of citizenship, नागरिकत्वांतील भिन्नता (स्त्री.), वेगवेगळे नागरिकत्व (न.)
dive's cost, (costs allowed to a person suing or defending in forma pauperis) नादाराचा वादखर्च (पु.)
divest, *v.t.* १. निर्निहित करणे २. वियुत करणे
divestitive fact, निर्निहितकारी तथ्य (न.)
divide, *v.t.* विभागणे, विभक्त होणे
divided, *adj.* विभक्त
dividend, *n.* १. लाभांश (पु.) २. लाभांशनिधि (पु.) ३. (in Insolvency or Liquidation-proportional payment to the creditors out of insolvent's estate) आपसमेळ हिस्सा (पु.)
dividend equalisation fund, लाभांश समानीकरण निधि (पु.)
dividend warrant, लाभांश अधिपत्र (न.)
divine law, दैवी नियम (पु.), ईश्वरी नियम (पु.)
divine right of Kings, राजांचा ईश्वरदत्त अधिकार (पु.)
divisible contract, विभागणीयोग्य संविदा (स्त्री.)
divisible obligation, विभागणीयोग्य आबंधन (न.)
divisible offence, विभागणीयोग्य गुन्हा (पु.)
division, *n.* १. विभागणी (स्त्री.) २. विभाग (पु.)
division bench, खंड न्यायपीठ (न.)
division court, खंड न्यायालय (न.)
division of time, कालविभाग (पु.) [Ind. Suc. Act-s. 340(1)]
divorce, *n.* १. (in Matrimonial Law) घटस्फोट (पु.) [Hin. Mar. Act-s. 9(2)] फारकत (स्त्री.), काडीमोड (स्त्री.) २. (the decree or writing by which marriage is dissolved) विवाहबंधमोचनपत्र (न.)
divorce, *v.t.* १. घटस्फोट देणे, घटस्फोट घेणे २. फारकत करणे
divorce ***a mensa et toro*****=divorce from bed and board,** भोजन व शय्या यांपुरता घटस्फोट (पु.) [Ind. Divorce Act-s. 22]
divorce from the bond of marriage, विवाहबंध-मोचन (न.)
divorce suit, घटस्फोटाचा वाद (पु.)
divulge, *v.t.* गौप्यभेद करणे
divulgence, *n.* गौप्यभेद (पु.)

dock, *n.* १. गोदी (स्त्री.) २. (enclosure in criminal court for a criminal or accused person) पिंजरा (पु.), कठडा (पु.)
v.t. (to curtail or diminish) कमी करणे, कपात करणे
dockage, *n.* गोदीभाडे (न.)
docket, *n.* १. (a formal record, entered in brief of the proceedings in a court of justice) निर्देशपत्र (न.) २. (a bill tied to goods containing some direction as the name of the owner etc.) तपशीलचिट्ठी (स्त्री.)
v.t. १. (to endorse with an abstract) संक्षेपांकित करणे २. निर्देशपत्र तयार करणे
docket fee, (an attorney's fee chargeable with or as a part of the cost of action, for the attorney of the successful party-Bl.) निर्देशपत्र-फी (स्त्री.)
doctrine, *n.* १. (theory) वाद (पु.), सिद्धान्त (पु.) २. तत्त्व (न.)
document, *n.* १. दस्तऐवज (पु.) २. लेख (पु.)
documentary credit, लेखी जमा (स्त्री.), कागदोपत्री जमा (स्त्री.)
documentary evidence, लेखी पुरावा (पु.) [Ind. Evi. Act-Chap. VI-heading]
documentary proof, १. लेखी प्रमाण (न.) २. कागदोपत्री पुरावा (पु.)
document bills, (bills of exchange attached to the bills of lading, policies, invoices, etc. in respect of which they have been given) दस्तऐवजी विपत्रे (न. अ. व.)
documents of title, हक्कलेख (पु. अ. व.) [T. P. Act-s. 55(1)(b)]
documents of title to goods, मालाचे हक्कलेख (पु. अ. व.) [Sale of Goods Act-s. 2(4)]
dogma, *n.* १. श्रद्धेय मत (न.), श्रद्धाधिष्ठित मत (न.) २. आग्रही मत (न.)
dole, *n.* बेकारी भत्ता (पु.)
doli capax, (capable of malice or criminal intention-Bl.) कैतवक्षम.
doli incapax, (incapable of criminal intention or malice-Black) कैतवाक्षम
dolus, *n.* (in Civil Law, deceitfulness, malicious fraud) कैतव (न.)
dolus bonus, (a justifiable or allowable deceit-Bl.) सद्‌भावपूर्ण कैतव (न.)
dolus malus, असद्‌भावपूर्ण कैतव (न.)
domain, *n.* १. (a landed estate) भूसंपदा (स्त्री.) २. (a paramount and individual right of property in land-Bl.) प्रभुत्वाधिकार (पु.) ३. मुलूख (पु.)
domestic *adj.* १. घरगुती, गृह –२. पाळीव ३. (not foreign) देशान्तर्गत
domestic animals, पाळीव पशु (पु. अ. व.), पाळीव जनावरे (न. अ. व.)
domestic attachment, देशांतर्गत जप्ती (स्त्री.)
domestic commerce, देशांतर्गत वाणिज्य (न.)
domestic courts, देशांतर्गत न्यायालये (न. अ. व.)
domestic judgments, (judgments given in the courts of the same state or country where it was originally rendered-Bl.) देशांतर्गत न्यायनिर्णय (पु. अ. व.)